

7

Single Bench

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No46/2006
I.A.190/KB/17
I.A-267/KB/17
I.A.276/KB/17

I.A. 189/KB/17
I.A.268/KB/17
I.A. 277/KB/17

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8th August, 2017, 10.30 A.M

Name of the Company	Ashok Mittal & Anr. Versus- Uniworth Resorts Ltd & Ors		
Under Section	397/398 O & M		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Ms. TITASH MUKHERJEE, ADV

Ms. SURUCHI KHUNTETA, ADV

For Petitioners
S. Khunteta
Advocate
8/8/17

08 08 2017- C.P.No.46/2006 – Ashok Mittal & Anr. Vs. Uniworth Resorts Ltd. & Ors.

ORDER

Ld. Lawyers on behalf of the petitioner(s) are present. None appeared on behalf of the respondent.

Ld. Lawyer appearing on behalf of the petitioner submitted that his advocate on record is suffering from high fever and not in a position to appear.

Order on I.A.No.190/KB/2017, 267/KB/2017, 276/KB/2017, 189/KB/2017, 268/KB/2017 and 277/KB/2017 are passed separately and kept in record.

Fixed on 07.09.2017.

MANORAMA KUMARI
MEMBER(J)